THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE) According to the CEA, during April— November, 1990, the energy require ment in Rajasthan was 7170 MUs against which the availability was 7065 MUs.

- (b) The anticipated energy require ment in Rajasthan during 1990-91 will be about 11700 MUs as compared to 10532 MUs during 1989-90.
- (c) The revised scheme (2x250 MW) was techno-Suratgarh Stage-I of economically appraised by the Central Electricity Authority in October, 1990 subject to certain inputs/clearances being tied up by the Rajasthan State Electricity Board. The scheme could be accorded techno-economic clearance as soon as all the necessary inputs/ clearances are tied up by the RSEB The site for the proposed Dholpur Thermal Power Project (3x210 MW) was rejected by the Department Environment as it was likely to have adverse effect on environment and on Tal Mahal The RSEB was accordingly informed to locate an alternative site and submit the Revised Project Report which is still awaited. The selection of the alternative site by the RSEB is in progress

Electrification in Mauzpur Colony of Shahdara, Delhi

1305. SHRI SARADA MOHANTY. Will the Minister of ENERGY pleased to state.

- (a) whether it is a fact that Mauzpur Colony of Shahdara, Delhi, has been provided with street lights,
- (b) whether it is also a fact that Chet Ram Marg, Street No 2, has not street lights causing been provided great hardship to the residents;
- (c) whether a number of representations have been given to the autho-"Fities by the residents of Mauzpur Colony to provide street lights in Chet Ram Marg; and
- (d) if so, what are the details thereof and the reasons for not providing

the street lights and by when the street will likely to be electrified?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRL BABANRAO DHAKANE): (a)Yes, Sır.

(b) to (d) According to DSEU, Street light does not exist at Chet Ram Marg, Street No 2 DESU can provide street lighting in the said area on receipt of the specific request from the Municipal Corporation of Delhi or any other agency responsible for the development of the area against 100 per cent payment of the estimated cost request has yet been thereof. No DESU from any such received by agency in this regard.

Light trainer Aircraft for Pilots Training

1306 SHRI SURESH KALMADI Will the Minister of CIVIL AVIATION be pleased to state

- (a) whether Government propose to make light trainer aircraft for training of pilots, and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) General of Civil and (b) Director Aviation has designed and developed a 2-seat light trainer aircraft named 'SWATI' for pilot training in flying clubs The aircraft is undergoing certification flight trials and the reports of pilots who have flown it are encouraging. Bharat Heavy Electricals Ltd (BHEL) has shown its interest to and has manufacture the aircraft applied for an Industrial licence to do

Admission of Children by Principals of Kendriya Vidyalayas under their Special Powers of Dispensation

SIBTEY RAZI. 1307 SHRI SYED Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that admission of some children have been made by Principals of Kendriya Vidyalayas at Lawrence Road Shalimar Bagh and Vihar under their special Sainik powers of dispensation during 1989 and 1990:
- (b) whether at is also a fact that parents of such students are neither in transferable jobs nor in Government service:
- (c) if so, what are the details instructions empowering the Principals to go in for indispensation;
- (d) whether such powers are enjoyed by the Chairman of Kenduya Vidyalaya Sangathan also; and
- from what date such (e) if so, powers have been delegated to Principals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT BHAGEY (SHRI GOBARDHAN) (a) to (c) No special despensation powers were given to Principals of Kendriya Vidyalayas No such admission were granted by them

- (d) Yes, Sir.
- (e) Such powers have not been delegated to Principals

Purchase of Yoga Uniforms by the Kendriya Vidyalayas

1308 SHRI SYED SIBTEY RAZI-Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state

- (a) whether Yoga is taught Kendriya Vidyalayas at Lawrence Road, Shalimar Bagh Sainik and Vihar.
- (b) if so, when this subject was introduced.
- (c) whether the schools authorities have purchased the Yoga uniform in

bulk quantity from manufacturers at factory rates:

- (d) if so, what are the details of such purchases made during 1988, 1989 and 1990 with specific purchase rate in each year;
- (e) whether such uniforms have students for Rs 100/been sold to without giving any receipt therof; and
- (f) if so, what are the reasons therefor and what preventive measures are to be taken to check such sales by School authorities in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBALDHAN): (a) and (b) Teaching of Yoga was introduced in Kendriya Vidyalayas including Kendriya Vidyalaya at Lawrence Road, Delhi from the academic year 1981-82. The Kendriya Vidyalayas at Shalimar Bagh and Sainik Vihar started functioning subsequently in the years 1982-83 and respectively and the Yoga teaching was started in these Vidyalayas from their inception

- (c) to (e) No, Sir No bulk purchase of Yoga uniforms was made during 1988, 1989 and 1990 by school authorities of Lawrence Road, Shalimar Bagh and Sainik Vihar.
 - (f) Does not arise.

Nursing Home facility in Dr. Ram Manohar Lohia Hospital, New Delhi

- 1309. SHRI SYED SIBTEY RAZI. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.
- (a) whether CGHS beneficiaries can avail of medical services being provided in Nursing Home under Dr Ram Manohar Lohia Hospital, New Delhi;
- (b) if so, what are the details regarding procedure and eligibility involved in it:
- (c) whether the exsting norms also apply to staff of Dr Ram Manohar Lohia Hospital,